

OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA AT BIHARSHARIF

ORDER NO. 50. /2021

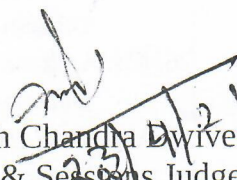
Considering the resolution of Nalanda District Bar Association, Biharsharif communicated vide letter no. 18/2021, dated 22.04.2021 regarding abstaining from Court works from 22.04.2021 to 01.05.2021 in view of sudden surge of Corona Virus cases among the Judicial Officers, employees as well as Advocates and in consultation with the Hon'ble Court, Patna in view of the Hon'ble Court's letter no. 40608-40644/A.D. Misc., dated 07.10.2020, **all the Courts of this Judgeship will remain closed, except for remand purpose, from 23.04.2021 to 02.05.2021** to break the chain of **Covid-19** and also to ensure the complete sanitization of the Court premises, Court rooms, Chambers and Offices.

During the aforesaid period entry will be completely restricted for all except for remand purpose.

All the Judicial Officers and employees are directed to follow the guidelines relating to **Covid-19** and they shall remain present at the headquarter and shall not leave the headquarter without prior permission. They are also directed to keep their mobile phones in switched on mode for any urgent matter.

Court Manager, Biharsharif / Nazir, Biharsharif / Naib Nazir, Hilsa are directed to ensure the complete sanitization of the court premises.

Inform all concerned.

  
(Dr. Ramesh Chandra Dwivedi)  
District & Sessions Judge,  
Nalanda at Biharsharif.